

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

CP (IB)-2288/(MB)/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.08.2018**

NAME OF THE PARTIES: **MR. GAURAV SINGH**

v/s.

DOLPHINE OFFSHORE ENTERPRISES (INDIA) ITD.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

9. CP (IB)-2288/(MB)/2018

On the unnumbered Application filed by the Petitioner for withdrawal of Company Petition, at request, this Company Petition is dismissed as withdrawn.

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Encls : Withdrawal Memo